

HIGH COURT OF KERALA

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Dated 24-09-2014

**QUOTATION NOTICE No.6**

Sealed quotations superscribing "Quotation for supply of Books" are invited from the book sellers/Publishers for the supply of Central Bare Acts and State Bare Acts (List attached herewith), to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

Quotation offering the maximum discount will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

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The last date for receipt of quotation is **08/10/2014 at 2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at 2.45 PM on 08/10/2014 in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.

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S. Jagadees  
Registrar General

Encl: list of Bare Acts  
Central Bare Acts - 108 items  
State Bare Acts - 30 items

**LIST OF CENTRAL BARE ACTS**

Sl. No.	Title	Publisher	Year	Amt. In ₹	No. of copies reqd.	Net Amt. in ₹
1	Air (Prevention & Control of Pollution) Act with Rules	Universal	2014	55	5	275
2	Airport Authority of India Act	Universal	2014	70	5	350
3	Army Act with Rules	Universal	2014	110	5	550
4	Aircraft Act with Rules	Universal	2014	195	5	975
5	Apprentices Act with Rules	Universal	2014	100	5	500
6	Bureau of Indian Standards Act	Universal	2014	95	5	475
7	Benami Transactions (Prohibitions) Act	Universal	2014	30	5	150
8	Banking Regulation Act	Universal	2014	160	5	800
9	Customs Act	Universal	2014	125	5	625
10	Indian Contract Act	Universal	2014	60	10	600
11	Code of Civil Procedure	Universal	2014	450	10	4500
12	Code of Criminal Procedure	Universal	2014	180	10	1800
13	Citizenship Act	Universal	2014	90	5	450
14	Companies Act	Universal	2014	350	10	3500
15	Central Industrial Security Force Act	Universal	2014	60	10	600
16	Central Excise Act	Universal	2014	100	10	1000
17	Central Vigilance Commission Act	Universal	2014	50	5	250
18	Commission of Inquiry Act	Universal	2014	30	10	300
19	Central Electricity Regulatory Commission Rules and Regulations	Universal	2014	275	5	1375
20	Christian Marriage Act	Universal	2014	40	5	200
21	Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	Universal	2014	40	10	400
22	Chit Funds Act	Universal	2014	40	5	200
23	Contract Labour Act	Universal	2014	55	10	550
24	Contempt of Courts Act	Universal	2014	40	10	400
25	Central Sales Tax Act	Universal	2014	60	10	600
26	Commission for Protection of Child Right Act	Universal	2014	40	10	400
27	Child Labour (Prohibition & Regulation) Act	Universal	2014	30	10	300
28	Designs Act	Universal	2014	60	10	600
29	Depositories Act	Universal	2014	40	5	200

Sl. No.	Title	Publisher	Year	Amount in ₹	No. of copies reqd.	Net Amt. In ₹
30	Dissolution of Muslim Marriage Act	Universal	2014	50	10	500
31	Drugs and Cosmetics Act	Universal	2014	65	10	650
32	Explosives Act	Universal	2014	240	10	2400
33	Electricity Act	Universal	2014	130	10	1300
34	Emigration Act	Universal	2014	50	5	250
35	Emblems and Names (Prevention of Improper use) Act	Universal	2014	35	5	175
36	Environment (Protection ) Act	Universal	2014	260	10	2600
37	Employees State Insurance Act	Universal	2014	130	10	1300
38	Employees Compensation Act	Universal	2014	80	10	800
39	Factories Act	Universal	2014	60	5	300
40	Foreign Exchange Management Act with Rules and Regulations	Universal	2014	275	10	2750
41	Foreign Trade Act	Universal	2014	60	5	300
42	Forest Act	Universal	2014	90	5	450
43	Food Safety and Standard Act	Universal	2014	450	10	4500
44	Guardians and Wards Act	Universal	2014	30	10	300
45	Hindu laws (containing 5 Acts)	Universal	2014	50	10	500
46	Hindu Marriage Act	Universal	2014	30	5	150
47	Hire Purchase Act	Universal	2014	30	10	300
48	Insurance Regulatory and Development Authority Act with allied Rules & Regulations	Universal	2014	260	5	1300
49	Immoral traffic (Prevention) Act	Universal	2014	35	10	350
50	Insecticides Act	Universal	2014	75	5	375
51	Industrial Disputes Act	Universal	2014	110	10	1100
52	Legal Services Authority Act	Universal	2014	80	10	800
53	Legal Metrology Act	Universal	2014	415	5	2075
54	Monopolies and Restrictive Trade Practices Act	Universal	2014	50	5	250
55	Medical Council Act	Universal	2014	325	10	3250
56	Motor Vehicle Act	Universal	2014	120	10	1200
57	Motor Vehicle Rules	Universal	2014	260	10	2600
58	Minimum Wages Act	Universal	2014	60	10	600

Sl. No.	Title	Publisher	Year	Amount in ₹	No. of copies reqd.	Net Amt. in ₹
59	Mental Health Act	Universal	2014	55	5	275
60	Mahatma Gandhi National Rural Employment Guarantee Act	Universal	2014	50	5	250
61	Mines and Minerals (Development & Regulation) Act	Universal	2014	295	10	2950
62	Merchant Shipping Act	Universal	2014	375	5	1875
63	National Commission Acts (4 Acts)	Universal	2014	50	5	250
64	National Rural Employment Guarantee Act	Universal	2014	55	5	275
65	National Green Tribunal Act	Universal	2014	50	5	250
66	National Highway Authority of India Act	Universal	2014	120	5	600
67	Negotiable Instrument Act	Universal	2014	50	10	500
68	National Commission for Minority Educational Institutions Act, 2004 and Rules	Universal	2014	35	5	175
69	NDPS Act	Universal	2014	150	10	1500
70	Navy Act	Universal	2014	70	5	350
71	National Food Security Act	Universal	2014	40	5	200
72	Public Liability Insurance Act	Universal	2014	35	5	175
73	Public Servants Act	Universal	2014	25	5	125
74	Passport Act	Universal	2014	120	10	1200
75	Persons with Disabilities (Equal opportunities, Protection of Rights & Full Participation) Act	Universal	2014	80	10	800
76	Prevention of Corruption Act	Universal	2014	30	10	300
77	Patents Act	Universal	2014	160	10	1600
78	Post office Act	Universal	2014	35	5	175
79	Public Provident Fund Act	Universal	2014	25	5	125
80	Provincial Insolvency Act	Universal	2014	60	10	600
81	Pharmacy Act	Universal	2014	30	5	150
82	Prevention of Black Marketing and Maintenance of supplies of Essential Commodities Act	Universal	2014	40	5	200
83	Preconception & Prenatal Diagnostic Technique (Prohibition of Sex Selection) Act	Universal	2014	65	5	325

Sl. No.	Title	Publisher	Year	Amount in	No. of copies reqd.	Net Amt. In
84	Protection of Human Rights Act	Universal	2014	50	5	250
85	Road Transport Corporation Act	Universal	2014	30	5	150
86	Representation of People Act	Universal	2014	295	10	2950
87	Railway Claims Tribunal Act	Universal	2014	65	10	650
88	Railway Protection Force act	Universal	2014	125	5	625
89	Recovery of Debts due to Banks and Financial Institutions Act	Universal	2014	55	10	550
90	Registration of Foreigners Act	Universal	2014	45	5	225
91	Street Vendors (Protection, Livelihood & Regulation of Street Vending) Act	Universal	2014	35	5	175
92	Stamp Act	Universal	2014	50	10	500
93	Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act	Universal	2014	80	5	400
94	Succession Act	Universal	2014	90	10	900
95	Special Economic Zones Act	Universal	2014	130	5	650
96	Sexual Harassment of Women at Work Place (Prevention, Prohibition, & Redressal) Act	Universal	2014	40	5	200
97	Securities & Exchange Board of India Act	Universal	2014	220	5	1100
98	Securities Contracts (Regulation) Act	Universal	2014	60	5	300
99	Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act	Universal	2014	75	10	750
100	Transplantation of Human Organs & Tissues Act	Universal	2014	55	5	275
101	Telegraph Act	Universal	2014	50	10	500
102	Transfer of Property Act	Universal	2014	50	10	500
103	Unlawful Activities (Prevention) Act	Universal	2014	55	10	550
104	Wakf Act	Universal	2014	110	10	1100
105	Water (Prevention & Control of Pollution) Act	Universal	2014	80	5	400
106	Wildlife (Protection) Act	Universal	2014	175	5	875
107	Warehousing (Development & Regulation) Act	Universal	2014	75	5	375
108	Wealth Tax Act	Universal	2014	125	5	625

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**LIST OF STATE BARE ACTS**

Sl. No.	Title	Author/ Editor	Publisher	Edn.	Amt. in ₹	No. of Copies reqd.	Net Amt in ₹
1	Registration of Births and Deaths	Santhosh Kumar	Swamy Law House	latest	250	5	1250
2	Kerala Civil Rules of Practice	R.Anil Kumar	Law Book Centre	2013	540	5	2700
3	Law relating to Chits Funds in Kerala	George Johnson	Law Book Centre	2013	295	5	1475
4	Madras Hindu Religious & Charitable Endowment Act	R.P.Remesan	Law Book Centre	2014	395	5	1975
5	Law of Head Load Workers in Kerala	George Johnson	Law Book Centre	2008	180	5	900
6	Kerala Municipality Building Rules	Dominic Johnson	Law Book Shop	2014	360	10	3600
7	Kerala Panchayat Building Rules	Dominic Johnson	Law Book Shop	2014	300	10	3000
8	Kerala Revenue Recovery Act & Rules	George Johnson	Law Book Centre	2013	90	5	450
9	Right to Information Act & Rules	George Johnson	Law Book Centre		70	10	700
10	Manual of Registration Laws in Kerala		Law Book Centre		320	5	1600
11	Travancore-Cochin Hindu Religious Institutions Act	R.P.Remesan	Law Book Centre	2006	250	10	2500
12	Kerala Value Added Tax and Rules	Jose Pottokaran	Law Book Shop	2013-14	990	10	9900
13	Law of Arbitration & Mediation	George Johnson	Law Book Centre	2008	80	5	400
14	Apartment Ownership Act		Suvarna Publications		25	5	125
15	Kerala Building Tax Act & Rules		Law Book Centre		110	10	1100
16	Law of Contempt of Court and Rules	George Johnson	Law Book Centre	2008	70	10	700
17	Kerala Money Lenders laws in Kerala	George Johnson	Law Book Centre	2014	150	5	750
18	Law of Mines & Minerals		Suvarna Publication	2014	210	10	2100

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Sl. No.	Title	Author/ Editor	Publisher	Edn.	Amt. in ₹	No. of Copies reqd.	Net Amt in ₹
19	Law of Notaries	Sahasranaman	Swami Law House	2013	92	5	460
20	Noise Pollution	Sahasranaman	Swami Law House	2008	70	5	350
21	Kerala Conservation of Paddy Land and Wet Land Act & Rules	George Johnson	Law Book Centre	2014	80	5	400
22	Law Relating to Court Fees Act	George Johnson	Law Book Centre	2013	160	10	1600
23	Kerala Shops and Commercial Establishment Act & Rules	George Johnson	Law Book Centre	2014	245	5	1225
24	Kerala Women Commission Act & Allied Rules		Suvarna Publications		35	10	350
25	Kerala Stamp Act & Rules with supplement	N.Y.Venkit	Swamy Law House	latest	340	5	1700
26	Law Relating to Sand Mining in Kerala	George Johnson	Law Book Centre	2013	70	10	700
27	Manual of Police Laws in Kerala		Suvarna Publications	2011	300	5	1500
28	Law of Water Supply & Water Authority		Suvarna Publication	2013	300	5	1500
29	Protection of Human Rights Act with Kerala Rules		Suvarna Publications	2012	150	10	1500
30	Kerala Administrative Tribunal Practice & Procedure		Law Book Centre		160	10	1600

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